



Name of Interim Resolution Professional: Fanendra Harakchand Munot
 IBBI Registration No.: IBBI/PA-001/IP-P00515/2017-18/10916

Date: 11th December, 2019
 Place: Mumbai

Submission of false or misleading proofs of claim shall attract penalties.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.
 The creditors of Shree Ganesh Stampings Private Limited are hereby called upon to submit their claims with proof on or before December 24th, 2019 to the interim resolution professional at the address mentioned against entry No. 10.
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 Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of Shree Ganesh Stampings Private Limited on 6th December, 2019.

RELEVANT PARTICULARS	
1.	Name of corporate debtor
2.	Date of incorporation of corporate debtor
3.	Authority under which corporate debtor is incorporated / registered
4.	Corporate Identity No. / Limited Liability Incorporated / registered
5.	Address of the registered office and principal office (if any) of corporate debtor
6.	Insolvency commencement date in respect of corporate debtor
7.	Estimated date of closure of insolvency resolution process
8.	Name and registration number of the insolvency professional acting as interim resolution professional
9.	Address and e-mail of the interim resolution professional, as registered with the Board
10.	Address and e-mail to be used for correspondence with the interim resolution professional
11.	Last date for submission of claims
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:
Web link: http://ibbi.gov.in/downloadform.html Physical Address: 101, Monoplex Plaza, Deep Bungalow Chowk, Pune - 411016.	

FORM A
PUBLIC ANNOUNCEMENT
 (Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)
FOR THE ATTENTION OF THE CREDITORS OF SHREE GANESH STAMPINGS PRIVATE LIMITED